

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 172 of 2013 in
DFR 1025 of 2013

Dated : 22nd May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Akhil Sibal,
Mr. Sakya Singha Chaudhuri,
Mr. Anand Srivastava &
Mr. Pariney Deep Shah

Counsel for the Respondent(s): -

ORDER

I.A. No. 172 of 2013

(Application for condonation of delay)

Issue notice to the Respondents returnable on 08.07.2013.

Dasti service is permitted.

Post the matter on **08.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/pg